



\$~6-7

* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ <u>CONT.CAS(C) 67/2016</u>

FRATERNITY AGAINST CORRUPTION (REG TRUST)

..... Petitioner

versus

ARUN GOEL & ORS

..... Respondents

W.P.(C) 5926/2013 & C.M. 13070/2013, 18677/2014, 35451-35452/2016, 35454/2016 & Crl. M.A. 17907/2014, 17911/2014, 575-576/2015

FRATERNITY AGAINST CORRUPTION (REG. TRUST)

..... Petitioner

versus

DELHI DEVELOPMENT AUTHORITY & ORS. Respondents

Present: Mr. Maidhanshu Tripathi, Mr. Dhananjaya Kumar Tyagi,

Advs. for petitioner.

Mr. Shobhana Takiar, Adv. for DDA. Dr. Manika Gusain, Adv. for DJB. Ms. Biji Rajesh, Adv. for SDMC.

Mr. Sunil Fernandes, Standing Counsel with Ms. Anju

Thomas and Mr. Arnav Vidyarthi, Adv. for BSES RPL.

Mr. Salman Khurshid, Sr. Advocate with Mr. Imtiaz Ahmed, Ms. Sakshi Kotiyal, Mr. Aadil Singh Bopanai, Mr. Zafar Khurshid & Mr. Vikramaditya Singh, Advs. for intervenor.

CORAM:

HON'BLE MR. JUSTICE S. RAVINDRA BHAT HON'BLE MR. JUSTICE A. K. CHAWLA

ORDER

%

21.03.2018

List on 19th July, 2018.

S. RAVINDRA BHAT, J

A. K. CHAWLA, J

MARCH 21, 2018/rc